

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 98/TT/2013

Date: 6.5.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for spare ICT at Bhiwadi under Provision of Spare interconnecting transformers (ICTs) and Reactors for Northern, Eastern, Southern and Western Region for tariff block 2009-14

Sir,

Please refer to this Commission's "Record of Proceedings" dated 17.3.2015 in the above said petition wherein you were directed to file certain information by 24.4.2015, and your letter dated 28.4.2015 seeking extension of time up to 15.5.2015. In this connection, I am directed to say that while your above request for extension up to 15.5.2015 has been acceded to, no further extension of time in this matter shall be granted.

Yours faithfully,

Sd/-
(V. Sreenivas)
Deputy Chief (Legal)